

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 18.03.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1162 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Green Land Vs. Ebaco India Pvt. Ltd.	Gaurav Goel
2.	I.A. No. 1161 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	G. Balaji Vs. Sunderesan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmitha Bora
3.	I.A. No. 1163 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Themes Adz Vs. Sunderesan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmitha Bora
4.	I.A. No. 1164 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Sai Trading and Interiors Vs. Sunderesan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmitha Bora
5.	I.A. No. 1177 of 2020 in Comp. App. (AT) (Ins) No. 932 of 2020	Piyush Periwal Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma

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By Order
-sd/-

Assistant Registrar